



2026:DHC:8491



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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CNR No. DLHC010410252022

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ARB. A. (COMM.) 77/2022 & I.A. 39680/2024 (Delay)**NATIONAL HIGHWAY AUTHORITY OF INDIA**

.....Petitioner

Through: Mr. Abhay Gupta, Mr. Ankur
Saboo, Advs.

versus

**IRB TUMKUR CHITRADURGA TOLLWAY LIMITED
EARLIER KNOWN AS IRB TUMKUR CHITRADURGA
TOLLWAY PVT. LTD.**

.....Respondent

Through: Mr. Atul Nanda, Senior
Advocate along with Ms.
Rameeza Hakeem, Mr. Karan
Bharioke, Dr. Rajeshwar Singh,
Ms. T.R. Daulat, Ms. Devika
Mohan, Mr. Apoorva Agrawal,
Mr. Mohanish Patka, Mr.
Sarthak Sachdev, Advs.**CORAM:****HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER(ORAL)**

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29.09.2026

1. At the outset, learned Counsel appearing for the parties submit that award has already been passed in the present petition and the cause does not survive.

2. Accordingly, the present petition is dismissed as infructuous.

OM PRAKASH SHUKLA, J**SEPTEMBER 29, 2026/at**

Signature Not Verified

Signed By: GUNN
Signing Date: 29.09.2026
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